## In the National Company Law Tribunal, New Delhi Registrar

C.P. No. 01/111/2007

**SECTION OF THE COMPANIES ACT: 111A** 

In	the	matter	of:
			•

Nisha Ahuja	Petitioner	
VS.		
M/s. DLF Limited	Respondent	

Order delivered on 19.12.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Ashok Kumar Bahl, Advocate

For the Respondent (s) : Shri Shubham Saigal, Advocate

## **ORDER**

Today, the counsel for petitioner has filed a copy of the succession petition filed before the Administrative Civil Judge, (New Delhi) Patiala House Courts, New Delhi alongwith communication of the petitioner with respondent company.

The counsel for the petitioner has also supplied copy of application for withdrawal to the counsel of the respondent.

The Deputy Registrar has filed the report with regard to tracing of the record of this matter.

The counsel for the petitioner is directed to file copy of the petition originally filed before the erstwhile CLB and copy of the orders passed in it. The counsel for respondent is also directed to file the documents with regard to said petition available with respondent company and to file reply to the withdrawal application.

List the matter on 9.01.2018.

-Sd -(Shiv Ram Bairwa) Registrar